

बैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी नहीं ।

(ख) से (ङ). प्रश्न नहीं उठते ।

Reconsideration of the Issue of Sale of Arms to South Africa by U. K.

*705. SHRI SHASHI BHUSHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the British Government has shown any sign of reassessing its proclaimed intention of cancelling six-year British ban on the sale of weapons to South Africa as a result of strong disapproval of its policy in this regard by the several Commonwealth countries; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) :

(a) and (b). The U. K. Government's intention to resume arms supplies to South Africa has met with the strong disapproval of most Commonwealth countries, including India. In this connection it will be recalled that the U. K. Government had declared that a final decision in this matter will be taken after its consultations with the Commonwealth are over. So far there is no clear indication of what decision the U. K. Government will finally take in this matter.

U. S. Policy about seating of China in U. N.

*706. SHRI R. K. BIRLA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that the United States of America has pleaded in the U. N. General Assembly recently 'one China, one Taiwan' theory to seat Peking in U. N.; and

(b) if so, the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :
(a) Government have seen the speech delivered by the Representative of the USA in the U. N.

(b) The Government of India have always taken the stand that the Government of the People's Republic of China is the lawful representative of China and as such Government do no subscribe to the 'two China' or 'one China one Taiwan' theory.

Setting up of Petro-Chemical Complex at Cochin

*708. SHRI P. VISWAMBHARAN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Kerala Government has requested the Central Government to establish a petro-chemical complex at Cochin;

(b) if so, when the request was made; and

(c) whether the Central Government have received any project report for this complex and is so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHANAN) : (a) Yes, Sir.

(b) In November, 1970.

(c) Yes, Sir—a 'Survey report' has been received. This is under consideration in the Ministry.

Low-Cost Valve for Brain Surgery

709. SHRI SITARAM KESRI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether a low-cost valve for brain surgery has been designed by the All India

Institute of Medical Sciences, New Delhi.

(b) if so, the amount of foreign exchange likely to be saved on this account; and

(c) whether Government consider rewarding the designers of this valve?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) A low-cost valve for brain surgery has been developed at the All India Institute of Medical Sciences in collaboration with the Indian Institute of Technology, New Delhi.

(b) The foreign valves used in brain surgery were not manufactured in India and they were imported. The cost of each valve varied from \$75 to \$150.

The raw material used in the valve now developed at the Institute is Silastic (siliconised rubber) and not available in India and will cost about Rs. 20.00 each. Five to ten thousand valves will be needed in India according to an estimate prepared by All India Institute of Medical Sciences. Thus when the full requirements are produced within the country, there would be a saving of roughly \$37000 to \$75000 based on a requirement of 5000 valves and \$75000 to \$150000 on the basis of the requirement of 10000 valves.

(c) The matter is under consideration of the Inventions Promotion Board.

Boycott of a Party by West German Envoy in India

*710. **SHRI RABI RAY :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the West German Ambassador in India boycotted the party given by Sri T. N. Kaul in honour of Shri Kewal Singh, Indian Ambassador-designate to Bonn; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). A reception was held by the Foreign Secretary, "to bid farewell to Shri Kewal Singh, Secretary (West) in the Ministry of External Affairs", on 19-11-70. The Ambassador of the F. R. G., who was invited to the reception, came to the entrance of Hyderabad House where the reception was being held but on learning that the G. D. R. Consul-General was also present at the reception left it, particularly as he thought that the reception was in honour of Shri Kewal Singh "Ambassador-designate to F.R.G."

The reception was to bid farewell to Shri Kewal Singh, as Secretary (West) in the Ministry of External Affairs and *NOT* as Ambassador-designate to F.R.G. All Heads of Missions with whom he had dealings in his capacity as Secretary (West) were invited to the reception.

Alleged Death of a Child Due to Head Injury in Safdarjang Hospital New Delhi

*711. **SHRI RAM AVTAR SHARMA :** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND DEVELOPMENT be pleased to state :

(a) Whether a child died as a result of a head injury, due to the negligence on the part of the Hospital staff for not taking an Xray of the head injury in the Safdarjang Hospital, New Delhi on the 14th November, 1970 ;

(b) whether Government have received any complaint in regard thereto;

(c) if so, whether Government have taken any action against the person responsible therefor; and

(d) if so, the details thereof, and if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS,